

**HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD**

**CIRCULAR DATED 20<sup>th</sup> July, 2022**

Sir/ Madam,

As directed, it is hereby informed that Covid-19 Precautionary Dose will be administered **to the Officers, staff of the High Court and their family members and staff of Other Departments working in the High Court premises** at 35<sup>th</sup> Court Hall. The persons who have completed 18 years age and got 2<sup>nd</sup> dose administered before 22<sup>nd</sup> January'2022 are eligible for the Precautionary Dose. The details of the vaccination program are as under :

Date	Dose No.& Name of vaccine	Timings
23-07-2022 (Saturday)	Either of the Vaccines viz., Covaxin or Covishield	11.00am to 4.00 pm

The beneficiaries are, therefore, advised to carry registered mobile number and Certificate in proof of administration of second dose prior to 22<sup>nd</sup> January, 2022.

Vaccination tokens would be available with Mr.Arun Kumar Reddy, (9440802170), from 11:00 am on 22-07-2022.



**I/C REGISTRAR (PROTOCOL)  
REGISTRAR (OSD)**

20.7.2022

To

1. All the Officers.
2. The Principal Secretary to the Hon'ble the Chief Justice.
3. The Personal Secretaries to the Hon'ble Judges and Registrars.
4. All the Section Officers/Section Heads  
(with a request to circulate this information among the staff working under his/her control)
5. The Overseer, High Court for the State of Telangana.